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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.143/BB/ 2017	-	For hearing	252(3)	Thanco Natural Foods Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S H SIVAKUMAR BH	Petitioner	Jondre

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & RD is present. ROC reports filed. For filing comments and for hearing list it on 10/11/2017.


Member (T)


Member (J)